

NATIONAL COMPANY LAW TRIBUNAL ITEM NO :23
ALLAHABAD BENCH

IA NO. 222/2020 IN CP NO. (IB) 223/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2020 AT 10:30 THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : RAFI AHMAD & ORS. V/S SUPRIYO KUMAR CHAUDHARY (LIQUIDATOR OF JVL AGRO INDUSTRIES LTD.)

SECTION : 60(5) IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. K.N. RAI ALONGWITH SH. VIJAY ANAND RAI, ADVS.

COUNSEL FOR RESPONDENT : SH. YASH TANDON, ADV.

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The matter was taken up today through Video Conferencing.

Heard Sh. K.N. Rai, Sh. Vijay Anand Rai, Advocates for the Applicant and Sh. Yash Tandon, Advocate for the Respondents through Video Conferencing.

Record shows that pleadings are complete in the present case.

Put up in the week commencing 19th March 2021 for arguments before the Regular Court/ through Video Conferencing, by which time learned counsel for the parties may file their written submission, if they desire to do so.

Dated : 21.12.2020


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)